

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 101  
IB-300/ND/2024

**IN THE MATTER OF:**

**Think Walnut Digital Private Limited**

**...PETITIONER**

**Vs.**

**Galena Services Private Limited**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 06.06.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Applicant**

**:Mr. Tishampati Sen, Ms. Riddhi  
Sancheti, Mr. Anurag Anand and  
Mr. Mukul Kulhari, Adv.**

**ORDER**

This is a petition filed under Section 9 of the IBC.

Heard the Ld. counsel for the Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **29.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**